

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**  
Dated- Guwahati the 23<sup>rd</sup> May, 2022

**NO. HC.VII-122/2018(Pt.)/3451 /A ####** On the recommendation of the Judicial Academy, Assam the Hon'ble Gauhati High Court has been pleased to nominate **Shri Chaturjya Prasad Talukdar**, Secretary, District Legal Services Authority, Kamrup(M) as **Resource Person** for "**1 (one) day Training Programme (ECT\_5\_2022)**" for the Court Manager, Chief Administrative Officer, Sheristadar and Head Assistant of District Courts of Assam to be organised by the Judicial Academy, Assam on **27-05-2022** (Friday), from **10:00 A.M. to 04:00 P.M.** through **virtual mode**.

**NO. HC.VII-122/2018(Pt.)/3452/A ####** The Hon'ble Gauhati High Court has been pleased to direct the Court Manager, Chief Administrative Officer, Sheristadar and Head Assistant of District Courts of Assam to participate in the "**1 (one) day Training Programme (ECT\_5\_2022)**" to be organised by the Judicial Academy, Assam on **27-05-2022** (Friday), from **10:00 A.M. to 04:00 P.M.** through **virtual mode**.

The link for the proposed training is **<https://bit.ly/3NsEXSZ>**

Further, the System Officers/System Assistants will assist the participants in their respective District during the training programme. The System Officers/System Assistants are also directed to make a dummy server of CIS and to keep minimum four computers ready for the participants.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo HC.VII-122/2018(Pt.)/3453-3465/A Dated: 23-05-2022**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

  
23.05.22

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The District & Sessions Judge,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri.

***(He/She is requested to inform the nominated Official(s) under his/her control about this Notification and make necessary arrangements for smooth conduct of the training programme.***

***Further, the District & Sessions Judge of Kamrup (M) is requested to inform the Resource Person accordingly).***

6. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
7. Shri Chaturjya Prasad Talukdar, Secretary, District Legal Services Authority, Kamrup (M), Guwahati.
8. The Chief Judicial Magistrate  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri.

***(He/She is requested to inform the nominated Official(s) under his/her control about this Notification).***

9. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

10. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

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11. The Systems Officers/System Assistants,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri.

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar  
23.05.22

**REGISTRAR (JUDICIAL)**